

MR. SPEAKER : No indignified word should remain on record.

[*Translation*]

S. BUTA SINGH : Mr. Speaker, Sir, although Kumari Mamata is second to none, yet what she has said...

MR. SPEAKER : The very word 'Mamata' is such.

S. BUTA SINGH : The point which she has raised was decided in a meeting between the Prime Minister and the Chief Minister. According to the decision taken, the monitoring of the new and old projects for which Central assistance was being given would be done jointly by the State Government and the Central with regard to their implementation.

[*English*]

I can assure the august House that we will see to it that no discrimination is made at the time of implementation at the field level.

#### Assassination of General Vaidya

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\*26. SHRI UTTAM RATHOD :  
SHRIMATI PATEL RAMABEN  
RAMJIBHAI MAVANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the culprits responsible for the assassination of General Vaidya have been apprehended and prosecuted; and

(b) whether adequate measures have been taken for the safety of V.I.P.s in different States ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) The main accused and one of his associates have been apprehended in this case. Prosecution will be launched on completion of investigation.

(b) The concerned authorities have been asked to make suitable arrangements for the protection of such V.I.P.s.

SHRI UTTAM RATHOD : May I know if any specialised training is imparted to the people who are working as securitymen and if so, what is the duration of the training and whether their skill is evaluated periodically ?

SHRI P. CHIDAMBARAM : We are imparting specialised training for people detailed for security duties. In Delhi, the Delhi Police impart specialised training. For other areas, we have requested the State Governments to detail for security duties only the personnel who have received specialised training. There are facilities available and if any particular VIP or any particular State Police want a certain number of security personnel to be trained specially in security, we are willing to impart such training.

SHRI UTTAM RATHOD : In the case of Gen. Vaidya, may I know whether any monitoring was done ?

SHRI P. CHIDAMBARAM : In Gen. Vaidya's case, the Government of Maharashtra has informed us that they had reviewed the matter with the General himself and had settled upon the requirements of security. The Government of Maharashtra has informed us that there were two PSOs in the morning and two in the night for twelve hours each; and four Watchers in the morning and four in the night for twelve hours each; one Head Constable and four Constables were provided as residential guards; and an escort jeep carrying one PSI, one Head Constable and three Constables would be provided if the General informed the local authorities about his travel. The matter was reviewed with the General by the Deputy Commissioner of Police, Pune, as well as the Commissioner of Police, Pune. Despite all these arrangements, it was unfortunate that General Vaidya was assassinated.

[*Translation*]

SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : I would like to know from the hon. Minister as to why

precautionary measures were not taken when warning was given in advance for the possible murder of General Vaidya, and what are the reasons for not making any breakthrough in this case so far? What is his opinion about it and what steps do the Government propose to take in future?

**S. BUTA SINGH :** Sir, this is a matter for investigation as to what precautionary measures were taken and whether those were inadequate? But so far as the progress in the case is concerned, as told by my colleague, two main culprits have since been apprehended and the police efforts are continuing to apprehend their other associates. We hope to nab the other culprits soon.

[*English*]

**SHRI S. JAIPAL REDDY :** I wish to put a question in regard to the aspect of investigation into the security lapse. The hon. Minister has said that, whenever General Vaidya was to travel out, a jeep with policemen would accompany him. When he was assassinated...

**MR. SPEAKER :** He has also said — "If the General informed the local authorities".

**SHRI S. JAIPAL REDDY :** Even otherwise, two policemen were to accompany. According to the version supplied to us by the Press and the Parliament, only one police man was there in his car. I would like to know whether any investigation has been made into this security lapse. Secondly I would like to know whether it is true that the former Prime Minister of India, Shri Morarji Desai had received a threatening letter from the terrorists and whether any security arrangements have been made for him.

**SHRI P. CHIDAMBARAM :** I can answer the first part of the Hon. Member's question. As I said, after Gen. Vaidya brought to the notice of the local police the threatening letters, the matter was reviewed with him by the Deputy Commissioner of Police. The Commissioner of Police reviewed the matter with Gen. Vaidya on

the 8th of August 1986 and these arrangements were settled. Unfortunately General Vaidya did not inform the local police of his travel on that day and, therefore, the escort police did not accompany him. One PSO was there in the Maruti Car. As I said, there was a lapse in the sense that the arrangements which had been settled with Gen. Vaidya were not followed through, partly because the General himself did not inform about his movement. That is why I said that it was unfortunate that there was a lapse in that sense. We did review the security arrangements, the Government of Maharashtra did review the security arrangements. We are taking adequate steps with regard to other VIPs.

As far as the second part of the question is concerned, I would require notice.

**SHRI S. JAIPAL REDDY :** Part (b) of the question refers to the security arrangements to other VIPs. He is tending to dismiss the threat to the life of the former Prime Minister of India so lightly.

**MR. SPEAKER :** You can write to him and I think every arrangement will be made.

**SHRI S. JAIPAL REDDY :** I have referred to the threat to the life of the former Prime Minister of India. He does not even deem it proper to answer.

**MR. SPEAKER :** What I feel is that they do take care of it.

**SHRI S. JAIPAL REDDY :** Why didn't the Home Minister say that? He is tending to tread it lightly.

**AN HON. MEMBER :** The Minister concerned should reply.

**S. BUTA SINGH :** As far as the letter of threat to the former Prime Minister, Shri Morarji Desai is concerned, we did take action on that. Immediately I got in touch with the Maharashtra Government. We contacted Shri Morarji Desai from here also and the arrangements to his satisfaction were made.